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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 3588 of 1993

O.A. No. 1336 of 1990  
10th day of December, 1993

Hon'ble Mr. J.P. Sharma, Member (J)

Hon'ble Mr. P.T. Thiruvengadam, Member (A)

Dr. Indrajit Kumar,  
B-3/11, Paschim Vihar,  
Delhi - 110063.

..... Applicant

By Advocate: Shri G.K. Aggarwal

**VERSUS**

1. Union of India, through  
Secretary,  
Department of Defence Research & Development &  
Scientific Adviser to  
Defence Minister &  
Director-General, Defence R&D,  
South Block, New Delhi.

2. Dr. V.S. Arunachalam,  
Secretary,  
Department of Def. R&D & SA & DM  
& DGDR&D, South Block,  
New Delhi.

3. Shri K. Santhanam,  
Adviser (ST)  
Defence R&D Organisation,  
Sena Bhavan, N. Delhi.

4. Dr. C.R. Chakravarthy,  
Director, EDPS, Def. R&D Orgn.,  
Sena Bhavan, N. Delhi. ....

Respondents

By Advocate: Shri P.P. Khurana

**O R D E R (Oral)**

( BY Hon'ble Mr. J.P. Sharma, Member (J) )

The applicant has moved an MP NO.3588/93  
praying that he may be permitted to withdraw the  
O.A. It is not necessary to discuss the merits of

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application as well as reliefs claimed therein. The O.A. is therefore dismissed as withdrawn leaving the parties to bear their own costs. The M.P. also stands disposed of.

P. T. Thiruvengadam

( P.T. Thiruvengadam )  
Member (A)

J. P. Sharma

( J.P. Sharma )  
Member (J)

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